

FORM G

INVITATION FOR EXPRESSION OF INTEREST (REVISED)
FOR QUADRANT TELEVENTURES LIMITED OPERATING IN
TELECOMMUNICATION AND BROADBAND SERVICES IN STATE OF PUNJAB AND
ADJOINING AREAS

(Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the Corporate Debtor along with PAN/CIN/LLP No.	QUADRANT TELEVENTURES LIMITED CIN: L00000MH1946PLC197474 PAN: AABCT2862R
2.	Address of the Registered Office	Registered Office: Flat no. 8, B-Type, Sadafuli Building, Tirupati Park, Gurusahani Nagar, N-4, CIDCO, Aurangabad City, Aurangabad, Maharashtra, India - 431001 Corporate Office: B-71, Industrial Area Phase- VII, Mohali, Punjab, India- 160055
3.	URL of Website	https://www.connectbroadband.in/
4.	Details of Place where majority of Fixed Assets are located	Majority of Assets of the Corporate Debtor in Punjab and adjoining areas
5.	Installed capacity of main products/ services	Not Applicable
6.	Quantity and value of main products/ services sold in last Financial Year	Last Financial Statements available on record are for FY 2024-2025 in which Corporate Debtor had reported revenue of Rs. 273.97 Crores. Further Company's Equity Shares are Listed with BSE.
7.	Number of Employees/ Workmen	Around 982 on roll and 240 outsourced as on 27-01-2026
8.	Further details including last available Financial Statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at	https://www.connectbroadband.in/ or may be obtained by sending an E-mail to qtl.ibc@gmail.com
9.	Eligibility for Resolution Applicants under Section 25(2)(h) of the Code is available at	https://www.connectbroadband.in/ or may be obtained by sending an E-mail to qtl.ibc@gmail.com
10.	Last date for receipt of Expression of Interest	15.02.2026*
11.	Date of issue of provisional list of Prospective Resolution Applicants	25.02.2026
12.	Last date for submission of Objections to Provisional List	02.03.2026
13.	Date of issue of final list of Prospective Resolution Applicants	12.03.2026

14.	Date of issue of Information Memorandum, Evaluation Matrix and Request for Resolution Plan to Prospective Resolution Applicants	17.03.2026
15.	Last date of submission of Resolution Plans	17.04.2026
16.	Process E-mail ID to submit EOI	qtl.abc@gmail.com
17.	Details of Corporate Debtor's registration as MSME	Corporate Debtor is not registered as MSME

*The CoC in its meeting held on 27-01-2026 have decided to revise the eligibility criterion and issue fresh Form G. The existing eligible PRAs shall continue and need not apply fresh.

Mr. Rajesh Jhunhunwala

Resolution Professional for Quadrant Televentures Limited

IBBI Registration No. IBBI/IPA-003/IPN00457-C01/2017-2018/11102

Registered E-mail ID: jhunhunwala.rajesh@gmail.com

Process E-mail ID: qtl.abc@gmail.com

Date: 31-01-2026

Place: Mumbai